

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 130

CP No. 3/Chd/Hry/2023

**IN THE MATTER OF:**

Ani Kishore Jain

...Petitioner

Vs.

Jain Die Caster Pvt. Ltd.

...Respondent

**Under Section:** 271-273

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 02.08.2024.

Sd/-  
Court Officer

05.06.2024

Pooja